

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2028
ANSWERED ON:10.08.2006
ABSORPTION OF STAFF DEPLOYED AT IGI AIRPORT .
Adsul Shri Anandrao Vithoba

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Indira Gandhi International (IGI) Airport, Delhi has been handed over to the Joint Venture Company-GMR Consortium;
- (b) if so, the percentage of the staff deployed at IGI Airport is to be absorbed in JVC as per the agreement;
- (c) whether the Airports Authority of India has chalked out any Action Plan for absorption of the remaining staff;
- (d) if so, the details thereof;
- (e) whether there is any proposal to absorb some of the employees at the Headquarters office; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Sir.

(b), (c), (d), (e) & (f) The transaction process of Delhi airport provides for extension of operational support by Airports Authority of India (AAI) during the first 3 years of the Concession period, wherein the employees at these airports would continue to be the employees of AAI and enjoy the same terms and conditions of service as other AAI employees. On the expiry of the 3 year period, GMR Consortia for Delhi airport shall be required to absorb 60% of the employees working at these airports as on the Effective Date of the transaction. Those employees, who in spite of the offer for absorption in the JVCs, do not opt for the employment with the JVCs, will continue to remain as employees of AAI till their superannuation or otherwise and will be posted wherever there are vacancies.